

Intervene in cotton market unless the prices of raw cotton fall below the minimum support price.

As regards (v), Government have discontinued the linkage of cotton yarn exports and fulfilment of Hank Yarn Obligation for yarn sold in the domestic tariff area.

As regard (vi) formal decision to the Technology Upgradation Fund Scheme is yet to be received, although beneficiary sectors have been identified and the guidelines for implementing the scheme would be worked out immediately after receipt of the decision.

As regards (vii), the matter has been taken up with Ministry of Industry as they are concerned with it.

Production and Export of Textile Items

1849. SHRI S. AGNIRAJ: Will the Minister of TEXTILES be pleased to refer to answer to Unstarred Question 301 given in the Rajya Sabha on 1st December, 1998 and state:

(a) the total production of textiles and garments in the country; and

(b) the actual exports of textile items during 1998-99 till date?

THE MINISTER OF TEXTILES (SHRI KASHIRAM RANA): (a) and (b) The production and export figures of textile items are given below:

| Production of | 1997-98 |
|--|----------------------|
| Textile items | |
| Spun Yarn (including SSI Units) | 2973.00 Mn. Kg. |
| Fabric (including Khadi, Wool & Silk) | 37346.00 Mn.Sq.Mtrs. |
| Man-made Fibre/ Filament Yarn | 1476969.00 tonnes |

| | |
|----------------------------|---|
| Textile Exports (worth) | 1997-98 |
| | 10334.74 Mn. US \$ |
| | 7037.10 Mn. US \$ (April-Oct., 1998) |

Revival Package For NTC MILLS

1850. SHRI GURUDAS DAS GUPTA: Will the Minister of TEXTILES be pleased to state:

(a) When Government propose to implement the agreement made with Central Trade Unions on revival of 123 sick textile mills.

(b) whether Government have evolved any other revival package for the NTC mills; and

(c) whether Government would honour the agreement signed with the Central Trade Unions in 1995?

THE MINISTER OF TEXTILES (SHRI KASHIRAM RANA): (a) to (c) The Textile Research Associations had prepared a plan for modernisation of 79 mills of NTC at an investment of Rs. 2005.72 crores. The modernisation plan, inter-alia, envisaged restructuring of 36 unviable mills into 18 viable mills. The Labour Ministry's Special Tripartite Committee on the NTC had recommended on 9.4.94 that NTC mills as well as its taken over mills (since nationalised) could be made viable by modernisation as proposed by the Textile Research Associations.

A Turn Around Strategy for NTC Mills was approved by Government in 1995. The plan was to be implemented through generation of funds from the sale of surplus land-assets of NTC. Major portion of this land is located in Mumbar. The approval of State Government of Maharashtra for sale of land is still awaited. Moreover, in case of four subsidiaries of NTC viz NTC (MP), NTC (Guj), NTC (WBAB&O) and NTC(UP),